

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 1/RP/2023

Subject : Petition for review of Commission's order dated 21.5.2022 in Petition No. 190/GT/2020, for truing up of tariff for the period 2014-19, in respect of NCTPS Dadri Stage-II (980 MW).

Petitioner : NTPC Limited

Respondents : UPPCL and 3 others

Date of Hearing : **5.7.2023**

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri A. S. Pandey, NTPC
Shri Anand Shrivastava, Advocate, TPDDL
Ms. Anuja Jain, Advocate, TPDDL
Shri Sam Mathew, Advocate, TPDDL
Shri Rahul Kinra, Advocate, BRPL
Shri Aditya Ajay, Advocate, BRPL
Shri Girdhar Gopal Khattar, Advocate, BRPL

Record of Proceedings

At the outset, the learned counsel for the Respondent TPDDL sought time to file its reply, which was accepted by the Commission and the matter was adjourned.

2. Accordingly, the Commission directed the Respondent TPDDL to file its reply, on or before **11.8.2023**, after serving copy to the Petitioner, who may file rejoinder, if any, till **25.8.2023**.

3. The matter shall be listed for hearing on **30.8.2023**.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

